## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/175/2016

NAME OF THE PETITIONER(S)

: Mrs. S.M. Vijayalakshmi & 3 others

NAME OF THE RESPONDENT(S)

: M/s Vijaydeepas Mills Private Limited & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. G. VIKRAMAN

Representing Coursel for Respts 1+2.

J. Banaraj

in borph

## **ORDER**

Shri B Dhanaraj, representing senior counsel for petitioners present. Shri G Vikraman, counsel for R1 & R2 present and prayed time for filing sur rejoinder, Time extended at request. Put up on <u>08.03.2017 at 10.30 A.M.</u>

> (K.Anantha Padmanabha Swamy) Member (Judicial)